

Office of the Principal Chief Conservator of  
Forests (Wildlife) and Chief Wildlife Warden,  
Himachal Pradesh.



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**H.P. FOREST DEPARTMENT, ARANAYA BHAWAN, TALLAND, SHIMLA-1**

No.WL(Misc.)-73/Mining/Vol-X/

Dated, Shimla the,

To

Consultant (Judicial),  
(N.G.T.) (P.B.).  
<judicial-ngt@gov.in>

Subject: Order in respect of OA No. 235/2020 titled as Ashish Shaunik Vs  
State of Himachal Pradesh & Ors.

Sir,

Kindly refer to your e-mail dated 09.03.2021 (02:42 PM) on the  
subject cited above.

In this regard, as reported by CF GHNP Shamshi, according to  
Notification No. STE-E (3)-17/2012 dated 29.05.2014, site suitability norms for  
parks is 2 Km and 1 Km from wildlife sanctuaries. Whereas, the Stone Crusher  
being operated by Afcons Infrastructure Ltd. at Village Banala, P.O. and Tehsil  
Aut, District Mandi is 22.54 Km away from the Great Himalayan National Park  
and 25.35 Km from Tirthan Wildlife Sanctuary. The perennial river sources  
near the above mentioned Stone Crusher do not fall under the jurisdiction  
GHNP Circle, Shamshi.

This is for your kind information and further necessary action,  
please.

Pr. Chief Conservator of Forests (WL)  
and Chief Wildlife Warden, H.P.-Shimla